

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 328/GT/2014

Subject : Determination of tariff for Mauda Super Thermal Power Station Stage-I (1000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Madhya Pradesh Power Management Company Ltd. & 6 Others

Petition No. 339/GT/2014

Subject : Determination of tariff for Vindhaychal Super Thermal Power Station Stage-IV (1000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Madhya Pradesh Power Management Company Ltd. & 6 Others

Petition No. 340/GT/2014

Subject : Determination of tariff for Korba Stage-III (500MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Madhya Pradesh Power Management Company Ltd. & 6 Others

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Corrigendum to ROP dated 24.5.2016

In the Record of Proceeding of the hearing dated 24.5.2016, the subject matter in Petition No. 339/GT/2014 shall be corrected and read as "determination of tariff for Vindhaychal Super Thermal Power Station Stage-IV (1000 MW) for the period 2014-19" instead of Vindhaychal Super Thermal Power Station Stage-I (1000 MW) as mentioned.

All other terms remain unchanged.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

